| Annexure 3 : Secured Financial Creditors other than those belonging to a Class | | | | | |
|--|-----------------------------------|-------------------|-----------------|--------------------|-------------------|
| Name of the Corporate Debtor: Blue Blends (India) Limited | | | | | |
| Sr No | Name of Creditor | Details of Claims | | | Remarks if any |
| | | Amount Claimed | Claim Admitted | Claim not admitted | |
| 1 | IDBI Trusteeship Services Limited | 68,85,08,810.00 | 68,85,08,810.00 | - | The claims are |
| 2 | M/s Intel Land Developers Pvt Ltd | 2,21,07,500.00 | 1,54,38,750.00 | 66,68,750.00 | subject to |
| 3 | Luharuka Media and Infra Limited | 54,22,624.88 | 15,00,000.00 | 39,22,624.88 | revision in terms |
| 4 | M/s Bluechip Investments | 2,11,74,107.00 | 1,00,00,000.00 | 1,11,74,107.00 | of Regulation |
| 5 | M/s Salonah Tea Pvt Ltd | 9,55,70,021.00 | 6,48,49,333.00 | 3,07,20,688.00 | 14(2) of the |
| 6 | UB Equipment Pvt Ltd | 17,14,165.00 | 11,88,000.00 | 5,26,165.00 | Insolvency and |
| 7 | UB Stainless Ltd | 30,36,03,041.00 | 21,32,20,021.00 | 9,03,83,020.00 | Bankruptcy |
| | Total | 1,13,81,00,268.88 | 99,47,04,914.00 | 14,33,95,354.88 |] |